

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/1745/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Dhubri.

Dated Guwahati, the 25th March, 2021.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/115 Dated the 24th of March, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission w.e.f. the morning of 27.03.2021 till the evening of 29.03.2021, has been granted. The District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

1747 **JT.REGISTRAR (VIGILANCE)**
Memo NO.HC.VII-87/1998/1746-1A, dated 25.3.2021

Copy to:

1. The District & Sessions Judge, Dhubri .
2. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rda